

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(APPELLATE JURISDICTION)**

**APPEAL NO. 121 OF 2015**

**Dated: 11<sup>th</sup> January, 2018**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:-**

**Sasan Power Ltd.**

**.... Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors.**

**..... Respondent(s)**

Counsel for the Appellant(s)

:

Mr. Janmali Manikala

Counsel for the Respondent(s)

:

Mr. Sethu Ramalingam for R-1

Mr G. Umapathy

Mr. Aditya Singh for R-2

Mr. Rajiv Srivastava

Ms. Garima Srivastava

Ms. Gargi Srivastava for R-3 to R-6

Mr. Bipin Gupta for R-7 to R-9

Mr. Rahul Dhawan

Mr. Mohit Aggarwal for R-11 & R-12

Mr. M.G. Ramachandran

Ms. Poorva Saigal

Ms. Anushree Bardhan

Mr. A.K. Dubey for R-14

**ORDER**

List this matter for hearing on 01.03.2018, as agreed by the learned counsel appearing for both the parties.

**(S.D. Dubey)**  
**Technical Member**

**(Justice N.K. Patil)**  
**Judicial Member**

*bn/vt*